

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.81 of 2014

Dated : 22nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board Ltd. ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.T.George
Counsel for the Respondent(s) : Mr. Ramesh Babu for KSERC
Mr. K.V. Balakrishnan
for Commission**

ORDER

Mr. K.V. Balakrishnan, the learned counsel undertakes to file Vakalatnama on behalf of the State Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.05.2014 after serving copy on the other side.

Post the matter on **03.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js